

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

38.C.P.3662/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **14.11.2018**

NAME OF THE PARTIES: Aditya Prakash Entertainment Pvt. Ltd.

Vs.

Magikwant Media Pvt. Ltd.

SECTION 271 OF THE COMPANIES ACT, 2013

ORDER

Counsel for the Petitioner is directed to take out one more notice clearly indicating the next date of hearing through all the possible means and also directed to take out substituted service by way of publication one in English Newspaper and another one in Vernacular Language and filed proof of service.

List this matter on 12.12.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)